

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON


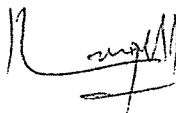
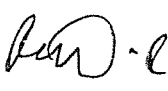
26/09/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/192/IB/2018
NAME OF THE PETITIONER(S) : ARJUN CHEMICALS PVT LTD
NAME OF THE RESPONDENT(S) : MSP PAPER MILL PVT LTD
UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1.	G. Viswanathan	Counsel for Petitioner	
2.	CR. Sankaran		
1.	Kumarpal R Chopra	Counsel for Respondent	
2.	ROHAN RAJASEKARAN	Counsel for Respondent	

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has brought one Demand Draft dated 18.08.2018 for an amount of Rs. 2,00,000/- drawn on Bank of India and the same is handed over to the Counsel for the Operational Creditor. Counsel for the Corporate Debtor is directed to file a detailed memo containing the details of the post-dated cheques with cheque bearing numbers and the date on which the same are to be realized, on the next date of hearing. Put up on 01.10.2018 at 10.30 A.M.

-sd-
(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)